

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gem and Jewellery Export Promotion Council, Bombay, for the year 1979-80. [Placed in Library. See No. LT-2547/81].

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Leather Export Promotion Council, Madras, for the year 1979-80 together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Leather Export Promotion Council, Madras, for the year 1979-80. [Placed in Library. See No. LT-2548/81].

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Hindustan Diamond Company Limited, Bombay, for the year 1979-80 together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Hindustan Diamond Company Limited, Bombay, for the year 1979-80. [Placed in Library. See No. LT-2549/81].

(12) A copy of the Woollen Textiles (Production and Distribution Control) (Amendment) Order, 1981 (Hindi and English versions) published in Notification No. S.O. 186(E) in Gazette of India dated the 16th March, 1981, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-2550/81].

INDIAN ELECTRICITY (AMENDMENT) RULES, 1981 WITH STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table:

(1) A copy of the Indian Electricity (Amendment) Rules, 1981 (Hindi and English versions) published in Notification No. GSR 253 in Gazette of India dated the 7th March 1981, under sub-

section (3) of section 38 of the Indian Electricity Act, 1910.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2551/81].

ANNUAL ACCOUNTS AND REVIEW OF KHADI AND VILLAGE INDUSTRIES COMMISSION BOMBAY FOR 1979-80 WITH STATEMENT FOR DELAY

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BALESHWAR RAM): I beg to lay on the Table:

(1)(i) A copy of the Annual Accounts (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1979-80 and the Audit Report thereon, under sub-section (4) of section 23 of the Khadi and Village Industries Commission Act, 1956.

(ii) A statement (Hindi and English versions) regarding review by the Government on the Accounts of Khadi and Village Industries Commission, Bombay, for the year 1979-80.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (1) above. [Placed in Library See No. LT-2552/81].

RECOMMENDATIONS OF SONDHI COMMITTEE AND MENON COMMITTEE ON ELECTRONICS AND STATEMENT GIVING REASONS FOR NOT LAYING HINDI VERSIONS

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY AND ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): I beg to lay on the Table:

(1) A copy of the Recommendations of the Review Committee on Electronic (Sondhi Committee) and the decision of Government thereon. [Placed in Library See No. LT-2553/81].